## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/45/IB/2017 IN

PETITION NUMBER

: CP/551/(IB)/2017

NAME OF THE PETITIONER(S)

: CKPL STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: ASHOK MAGNETICS LTD

**UNDER SECTION** 

: 7 RULE 4

S.No.

NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

B. ARVIND SREVATSA

ADVOCATE

1675-

FOR APPLICANT

R SUB 11 AM ANIAN

Advocati for Respondent

2 Rhum

## **ORDER**

Counsel for both the parties present. The Counsel for the Applicant prayed for time for filing a Rejoinder. At request, the time is enlarged with a direction to file the Rejoinder before the next date of hearing, by supplying the copy to the other side. The matter is posted for arguments. Put up on 27.02.2018 at 10.30 AM.

- 19 -

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)